NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/160/2017

NAME OF THE TRANSFEROR

: THE OFFICIAL ASSIGNEE

NAME OF THE TRANSFERRE

: SUNIL ANAND & COMPANY PVT LTD

UNDER SECTION

: 58 & 59

S.No. Name (in Capital)

Represented by

Signature

0

M. ROSHAN ATTR

Politingon

M. Rolfy

for PAWAN

ORDER

Counsel for petitioner present and prayed for time to file an affidavit in proof of sending notice by way of paper publication to the respondents. Time is extended at request. Put up on 16.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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